

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO 376 OF 2018&**  
**IA NOs. 1814 & 1815 OF 2018**

**Dated: 19<sup>th</sup> July, 2019**

**In the matter of:**

**Laxmi Organic Industries Limited**

**.... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission &Anr.**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **18.09.2019.**

**PS/Court Master**

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